GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2838 ANSWERED ON:14.03.2013 LOSS MAKING JOINT VENTURES OF PSUS Singh Shri Dhananjay

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) details of loss making Joint Ventures (JVs) of various Public Sector Undertakings (PSUs) of the Centre and State Governments including Uttar Pradesh in 2012-13;
- (b) whether the Government has any national policy to guide various PSUs while signing a Joint Venture agreement; and
- (c) If so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): Details of Joint Ventures (JVs) of various Public Sector Undertakings (PSUs) of the Centre and State Governments are not maintained centrally.
- (b) & (C): Government of India has issued guidelines delegating powers to the Boards of Maharatna, Navratna and Miniratna Central Public Sector Enterprises (CPSEs) for making equity investments for establishing Joint Ventures (JVs) within the laid down limits and subject to certain conditions. Government has also issued guidelines for CPSEs regarding establishment of JVs in infrastructure sectors and in defence production. These guidelines are in public domain and can be accessed at the web-sites-of D/o Public Enterprises (www.dpe.nic.in), M/o Finance (www.flnmin.nic.in) and M/o Defence (www.mod.nic.in).